

[Secretary]

recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

- (ii) In accordance with the provisions of sub-rule (b) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1965, which was passed by the Lok Sabha at its sitting held on the 15th March, 1965, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill.'

12.2½ hrs.

ESTIMATES COMMITTEE

SIXTY-SIXTH REPORT

Shri A. C. Guha (Barasat): I beg to present the Sixty-sixth Report of the Estimates Committee on the Ministry of Labour and Employment—Dock Labour Boards of Calcutta, Madras and Bombay.

12.3 hrs

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 29th of March, 1965, will consist of discussion and voting on the Demands for Grants relating to the following Minister/Departments of:—

Social Security.
Defence.
Communications.

External Affairs.
Civil Aviation.
Commerce.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, I have a four-fold request to make. First, yesterday, as you are aware, as the House is well aware, the matter with regard to the issue of Kerala was raised in the House and the House agreed that it is a serious matter in all conscience. It was said yesterday, here, and rightly so, that there has been slaughter of democracy in that State. And you too were inclined to agree, as far as I could gather, that the issue should be discussed by the House at the earliest opportunity. But, Sir, because of the Demands for Grants coming up, the Government will not be able to find time for that. I venture to suggest that it is not merely infanticide as my friend, Shri Ranga described it the other day but, I think, it is....

The Minister of Home Affairs (Shri Nanda): Still birth.

Shri Hari Vishnu Kamath: Not even still birth. It is pre-natal strangulation.

Mr. Speaker: At this time, he might put only points. No speeches are to be made here.

Shri Hari Vishnu Kamath: I am not making a speech—the speech would be a different thing altogether—but I would like to suggest that, to do justice to this matter, it merits a discussion at the very earliest opportunity and that there should be a special sitting of the House.

Mr. Speaker: All right; that is one thing.

Shri Hari Vishnu Kamath: I would suggest as I have done it before also during the last so many years—that the issue of Kerala, deserving as it does, should have a special sitting after the usual hours should have a night sitting which will invest it the special significance that it merits.